## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 19/(MAH)/2011

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Mr. Bharat J. Shah

V/s.

M/s. Armtex Rubber Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

DESIGNATION

SIGNATURE

Deals on Jani
Advjor Pehiniones
116 Mariani and Co.

## ORDER TCP No.19/397-398/NCLT/MB/MAH/2011

On hearing the Petitioner side by saying various adjournments have been sought for the last 5/6 hearings, it is evident that the Respondent side is constantly remained absent despite Valuation Report was filed on 25.11.2014.

List this matter for hearing on 2.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** Member (Judicial)